



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.10.2026

NOTICE

Please take notice that the matters listed in the Court – IV on 12.10.2026, 13.10.2026, 14.10.2026 and 16.10.2026 were not taken up, and the matters listed on 02.11.2026 will not be taken up. The next dates of hearing in the respective matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	12.10.2026	11.12.2026
2.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	12.10.2026	11.12.2026
3.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	12.10.2026	11.12.2026

4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer With	13.10.2026	11.12.2026
5.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	13.10.2026	11.12.2026
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	13.10.2026	11.12.2026
7.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	13.10.2026	11.12.2026
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	13.10.2026	11.12.2026

9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	13.10.2026	11.12.2026
10.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr. With	13.10.2026	11.12.2026
11.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	13.10.2026	11.12.2026
12.	Competition App. (AT) No. 35 of 2022 & I.A. No. 2703, 2702 of 2022	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors. With	14.10.2026	07.12.2026
13.	Competition App. (AT) No. 28 of 2022 & I.A. No. 2046, 2047 of 2023	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors. With	14.10.2026	07.12.2026

14.	Competition App. (AT) No. 19 of 2021 & IA No. 2841, 2842 of 2021 & 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	14.10.2026	07.12.2026
15.	Comp. App. (AT) (Ins) No. 1548 of 2024 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvt. Ltd. With	16.10.2026	23.11.2026
16.	Comp. App. (AT) (Ins) No. 1553 - 1555 of 2024 & I.A. No. 6632 of 2025 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pmts. Ltd. & Anr.	16.10.2026	23.11.2026
17.	Comp. App. (AT) (Ins) No. 1996 of 2024 & I.A. No. 7208, 7467 of 2024, 5819 of 2025 (With Defects) Part Heard	Amarinder Singh Baweja Vs. Pankaj Srivastava, Resolution Professional Global Energy Pvt. Ltd. & Ors.	16.10.2026	20.11.2026
18.	Competition App. (AT) No. 15 of 2021 Part Heard	Maruti Suzuki India Ltd. Vs. Competition Commission of India	02.11.2026	04.12.2026
19.	Comp. App. (AT) (Ins) No. 1089 of 2026 & I.A. No. 5092, 6888 of 2026	Yogesh Kasundra Suspended Director of Pithadai Construction Pvt. Ltd. Vs. Mittal Construction Co. & Anr.	02.11.2026	20.11.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar